

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION
PLAN FOR M/S. KALLAM TEXTILES LIMITED., ENGAGED IN THE SPINNING
WEAVING, DYEING OF YARN.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process
for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Kallam Textiles Limited CIN: L18100AP1992PLC013860 PAN: AAACK9363M
2.	Address of the registered office	NH-5, Chowdavaram, Guntur Dist – 522019.
3.	URL of website	https://ksml.in/
4.	Details of place where majority of fixed assets are located	Plant locations: Chowdavaram, Guntur Dist, - Spinning unit. Kunkupadu, Bapatla Dist - Weaving & dyeing unit. Nelakondapalli, Khammam Dist - Hydel plant.
5.	Installed capacity of main products/ services	Spinning unit 59280 spindles & 2912 rotors. Weaving unit: 248 looms. 3 Hydel plants with a total capacity of 4.00 MW. Ginning unit capacity : 72000 bales pa Spinning capacity 11040 MT pa Dyeing unit: 1100 MT pa
6.	Quantity and value of main products/ services sold in last financial year	FY 2024-25 – Rs. 256.71 crs. (Audited) FY 2025-26 - Rs. 235.40 crs. (Provisional)
7.	Number of employees/ workmen	As on the date of CIRP admission 06.04.2026 Full time employees 222 Workmen (need based) – 900 approx
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at ktl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	available at website of www.ibbi.gov.in or can also be obtained by sending an email at ktl.cirp@gmail.com
10.	Last date for receipt of expression of interest	23.05.2026 (15 days from the date of issue of Form G)
11.	Date of issue of provisional list of prospective resolution applicants	02.06.2026 within 10 days from the last date of receipt of EoI. (whichever is earlier)
12.	Last date for submission of objections to provisional list	07.06.2026 or 5 days from the date of issue of Provisional List of Prospective Resolution



		Applicants. (whichever is earlier)
13	Date of issue of final list of prospective resolution applicants	17.06.2026 or 10 days from the last date of submission of objections to Provisional List of Prospective Resolution Applicants. (whichever is earlier)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22.06.2026 or 5 days from the date of issue of Final List of Prospective Resolution Applicants. (whichever is earlier)
15	Last date for submission of resolution plans	22.07.2026 or 30 days from the date of issue of information memorandum, evaluation matrix and RFRP to the Prospective Resolution Applicants. (whichever is earlier)
16	Process email id to submit EOI	ktl.cirp@gmail.com
17	Details of Corporate Debtors registration status as MSME	UDYAM-AP-04-0108662 date 01.08.2025

Date: 08.05.2026

Place: Hyderabad.




Sd/-

Rajesh Chillale, Resolution Professional

Kallam Textiles Limited

IBBI/IPA-001/IP-P00699/2017-2018/11226

AFA valid upto 31.12.2025

B-725, Western Plaza, OU Colony, HS Darga,
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